

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7720
ANSWERED ON:16.05.2000
VISIT BY AMNESTY INTERNATIONAL
SIMRANJIT SINGH MANN

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government propose to allow Amnesty International and other Human Rights Bodies to come to Punjab, Jammu & Kashmir and the North-East areas;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI CH. VIDYASAGAR RAO)

(a),(b)&(c): Amnesty International is allowed to visit India except Jammu & Kashmir and some other parts of the country which are affected by militancy/insurgency related activities.